

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3598  
ANSWERED ON 10<sup>TH</sup> AUGUST, 2023**

**BHARAT (BH) SERIES**

**3598. SHRI ANIL FIROJIYA:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) the details of the Bharat (BH) Series; and**
- (b) the steps being taken for the development of an integrated and durable infrastructure in this regard?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) In order to facilitate seamless transfer of vehicles on station relocation in the country, the Ministry of Road Transport and Highways, published G.S.R. 594(E) dated 26th August, 2021 wherein a new registration mark namely "Bharat (BH) series" has been incorporated in the Central Motor Vehicles Rules, 1989. This came into force with effect from 15th September, 2021. In an endeavour to further improve as well as to widen the scope of BH Series, Ministry of Road Transport & Highways published notification G.S.R. 879(E) on 14<sup>th</sup> December, 2022 and amended the rules governing Bharat (BH) series registration mark, wherein vehicles currently having regular registration mark of eligible persons can also be converted to BH Series registration mark.**

**(b) Bharat (BH) Series has been implemented as a part of VAHAN application developed by NIC. Ministry of Road Transport & Highways issued an advisory dated 02<sup>nd</sup> December, 2021 for BH Series registration and it is implemented in a total of 26 States/UTs till date. The implementation of Central Motor Vehicles Rules, 1989 comes under the purview of the State Governments/UTs administration.**

**\*\*\*\*\***